

(A/3)

15-9-97

OA. 402/93

(11)

Hon. Dr. R.K. Saxena J.M.

Hon. Mr. D.S. Bawajā AM

No time left. Adjourned to 6-11-97
for hearing.

BCC
Jr

06/11/97

Honible Mr Justice BC Saxena, VC
Honible Mr DS Bawejā, AM

No one responded on behalf of the
applicant. On earlier dates also, no one
had appeared and as a last opportunity,
this OA was adjourned on 17/03/97. No
RA has also been filed. OA is, accordingly
dismissed for default and non prosecution.
Learned Counsel for the respondent is present.

Sharma
AM

BCC
VC

(36)
Sh

Joined
12-11-97